

**12.01 hrs.**

Title: Regarding passing of the Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Amendment Bill, 2003, the Foreigners (Amendment) Bill, 2003 and the Delhi High Court (Amendment) Bill, 2003 by the Rajya Sabha.

- i. **"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 7<sup>th</sup> May, 2003 agreed without any amendment to the Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Amendment Bill, 2003 which was passed by the Lok Sabha at its sitting held on the 5<sup>th</sup> May, 2003."**
- ii. **"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Foreigners (Amendment) Bill, 2003 which has been passed by the Rajya Sabha at its sitting held on the 7<sup>th</sup> May, 2003."**

- iii. **"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 7<sup>th</sup> May, 2003 agreed without any amendment to the Delhi High Court (Amendment) Bill, 2003 which was passed by the Lok Sabha at its sitting held on the 5<sup>th</sup> May, 2003."**

**2. Sir, I lay on the Table Foreigners (Amendment) Bill, 2003, as passed by Rajya Sabha on the 7<sup>th</sup> May, 2003.**

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